## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI SPECIAL BENCH (COURT-I)

CP-277/(ND)/2017

In the matter of:

Mr. Ajit Mishra

..PETITIONER

Vs.

Invest Care (P) Ltd.

.RESPONDENT

SECTION:

Under Section 241-242

Order delivered on 09.11.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

**DEEPA KRISHAN** 

Hon'ble Member (Technical)

For the Petitioner

: Mr. Piyush Kaushik, Advocate

Mr. Y. Sarat Chandra, Advocate

For the Respondent

: Mr. Vivek Malik, Advocate for R-1 & 2

Mr. Manoj Khanna, Advocate

Mr. Aneet Bagga, Advocate, for R-3

## ORDER

At the request of the parties, the matter is adjourned to 22.11.2017.

(DEEPA'KRISHAN ) MEMBER (TECHNICAL)

Sd /-

(R. VARADHARAJAN) MEMBER (JUDICIAL

Sd1-

Surjit 09.11.2017